13

section (i) of section 619A of the Companies Act, 1956:—

- (0 Twenty-seventh Annual Report and Accounts of the Oriental Fire and General Insurant* Company Limited, New Delhi, for the year ended the 31st December, 1974, together with the Auditors' Report on the Accounts and the comments of the Comptroller and ['Auditor General of India thereon. [Placed in Library. See No. LT-135'77].
- (ii) Sixty-eighth Annual Report and Accounts of the National Insurance Company Limited, Calcutta, for the year ended the 31st December, 1974 together with the Auditors¹ Report on the Accounts and the comments of the C imptroller and Auditor General of India thereon. {Placed in Library. See No. LT-134/77]

Rep art (1974-75) and Accounts of the Daraodar Valley Corporation and related papers'

THE MINISTER OF ENERGY* (SHRI P. RAMACHANDRAN): Sir,

I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Rep >rt and Ace mnts of the Dj-mdar Valley C irpiration for the year 1974-75. tigether with the Audit Report on the Accounts under sub-section (5) of section 45 of the Damodar Valley Cor-p 5 rati on Act, 1948.
- (ii) Stiteoaent gi»*in; reason for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* No. LT-156'77 for (i) and (ii)
- [The Budget Estimates (1977-78) for the Danudar Valley Corporation

SHRI P. RAMACHANDRAN: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of Budget Estimates for the Damodar Valley Corporation for the year 1977-78, under sub-section

(3) of section 44 of the Damador Valley Corporation Act, 1968. [Placed in Library. *See* No. LT-157'77]

on the Table

I. Report (1975-76) and Accounts of the Rural Electrification Corporation, New Delhi, and related papers

II. Report (1975-76) and Accounts of the National Projects Construction Corporation Limited, New Delhi and related papers

SHRI P. RAMACHANDRAN: Sir, I beg to lay on the table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act,. 1956:—

- I. (a) Seventh Annua! Report and Ace unts of the Rural Electrification Corporation, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation [Placed in Library. *See* No. LT-154/77 for I (a) and (b)]
- II. (a) Ninete:nth Annual Report and Accounts of the National Projects Construction Corporation, Limited, New Delhi, for the year 1975-76) together with the Auditors* Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation [Placed in Library. *See-* No. LT-155/77 for (II) (a) and (b)].

Bhakra Management Board (Amendment) Rules, 1976

SHRI P. RAMACHANDRAN: Sir, *1* also beg to lay on the Table a copy (in "English* and" Hindi of the Ministry of